FORM G

INVITATION FOR EXPRESSION OF INTEREST
FOR M/S INFUTEC HEALTHCARE LIMITED OPERATING IN THE BUSINESS OF MANUFACTURING ALLOPATHIC MEDICINES & PHARMACEUTICALS AT E/210, 2ND FLOOR, CRYSTAL PLAZA, OFF NEW LINK ROAD ANDHERI WEST, MUMBAI CITY, MUMBAI, MAHARASHTRA – 400053

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Infutec Healthcare Limited CIN No: U24230MH2005PLC155962 PAN: AACCG5109R
2.	Address of the registered office	As per the details available on the MCA Master Data: E/210, 2nd Floor, Crystal Plaza, Off New Link Road Andheri West, Mumbai City, Mumbai, Maharashtra – 400053
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Phagwara Hoshiarpur Road, Teh & District, Hoshiarpur, Punjab Suranasi, Teh & District, Jalandhar, Punjab
5.	Installed capacity of main products/ services	Details not available
6.	Quantity and value of main products/ services sold in last financial year	As per the information available Rs 182,94,18,582/- for the FY 2020-21
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Shall be provided by the RP basis the information available through the following email id: cirp.infutec@gmail.com. However, the list of creditors is available on IBBI website -https://ibbi.gov.in/claims/claim-process/U24230MH2005PLC155962
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: cirp.infutec@gmail.com
10.	Last date for receipt of expression of interest	18-11-2026 (Wednesday)
11.	Date of issue of provisional list of prospective resolution applicants	28-11-2026 (Saturday)
12.	Last date for submission of objections to provisional list	03-12-2026 (Thursday)
13.	Date of issue of final list of prospective resolution applicants	13-12-2026 (Sunday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18-12-2026 (Friday)
15.	Last date for submission of resolution plans	17-01-2027 (Sunday)
16.	Process email id to submit Expression of Interest	cirp.infutec@gmail.com

17.	Details of Corporate Debtor's registration as MSME	As per the information available Corporate Debtor is not registered as MSME

The Resolution Professional and/or Committee of Creditors reserves the right to amend, modify or withdraw the Form G along with any of its terms thereof.

PURUSOTTAM BEHERA
Digitally signed by PURUSOTTAM BEHERA
Date: 2026.11.12 16:53:04 +05'30'

Purusottam Behera
Resolution Professional
In the matter of Infutec Healthcare Limited
IBBI/IPA-002/IP-N00940/2019-2020/12993
AFA valid upto: 31.12.2026
Email Id: purusosbbj@yahoo.com
Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate,
Near Metro Mall and Tata Power Petrol Pump,
Western Express Highway, Borivali East, Mumbai - 400066

Date : 02.11.2026
Place : Mumbai